

**Vaigai Canal Modernisation Scheme**

**2610. Shri M. K. Kumaran :** Will the Minister of Irrigation and Power be pleased to state :

(a) whether the Central Water & Power Commission has given its approval to the Vaigai Canal Modernisation Scheme ; and

(b) if so, the details thereof ?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed) :** (a) No. The scheme is under examination.

(b) The project envisages the construction of two regulators across the Vaigai river and canals on either side to feed the several existing channels now being fed by the Vaigai river directly and linked tanks through new head sluices, for irrigating 13,900 acres and also to ensure regulated supplies to 95,882 acres of existing irrigation. The scheme is estimated to cost Rs. 395 lakhs.

**Power cut in Kerala**

**2611. Shri M. K. Kumaran :** Will the Minister of Irrigation and Power be pleased to state the duration and nature of the power cut enforced by the Kerala Electricity Board due to want of rains this year ?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed) :** The duration and nature of the power cut enforced in Kerala during 1965 and 1966 due to failure of monsoon are as under :—

Period	Percentage of power cut
7-6-65 to 18-6-65 (12 days)	100% power cut on industries.
30-6-65 to 15-7-65 (16 days)	50% power cut on industries.
15-11-65 to 10-12-65 (26 days)	25% cut on industries, cinemas and commercial establishments.

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11-12-65 to 18-6-66  
(190 days)

50% power cut on industries and cinemas and 25% power cut on commercial establishments and domestic consumers.

**Increase in Pay to Government Servants in Kerala**

**2612. Shri Pottakkatt :** Will the Minister of Finance be pleased to state :

(a) whether the Government of Kerala have taken any decision to grant pay increase to Government servants on the basis of service ;

(b) if so, whether this benefit will be available to Government servants who have put in continuous service of more than fifteen years in a temporary cadre before being absorbed in the permanent post ; and

(c) the number of such employees in the State service ?

**The Minister of Finance (Shri Sachindra Chaudhuri) :** (a) to (c). The Information is being collected from the Government of Kerala and will be laid on the Table of the House.

**Primary Health Centres in Laccadive Islands.**

**2613. Shri Nallakoya Thangal :** Will the Minister of Health and Family Planning be pleased to state :

(a) whether Government are aware that the in-patients of the primary health centres in the Laccadive and Amindivi Islands are undergoing lot of hardship as there are no nurses employed there ; and

(b) if so, the steps taken by Government to improve the condition ?

**The Minister of Health and Family Planning (Dr. Sushila Nayar) :** (a) and (b) : No posts of nurses have been sanctioned for the primary health centres in Laccadive and Amindivi Islands so far as the normal staffing pattern of a primary health centre does not include a